

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

18.

CP/309(MB)2021

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.03.2023**

NAME OF THE PARTIES: Swagatika Impex Private Limited
Vs.
Registrar of Companies Mumbai

SECTION: 252(1) OF THE COMPANIES ACT, 2013.

ORDER

The Court is convened through Video Conference.

Due to paucity of time, the matter is adjourned to **23.03.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)